

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3735/2018

(Arising out of impugned final judgment and order dated 08-11-2017 in WPC No. 22425/2011 passed by the High Court Of Judicature at Allahabad)

AMIT JAIN & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.17542/2018-EXEMPTION FROM FILING O.T. and IA No.17541/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 16-02-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sanjay Hegde, Sr. Adv.
Mr. Shariq Ahmed, Adv.
Mr. D.K. Thakur, Adv.
Mr. Tariq Ahmed, Adv.
Mr. Modh. Wasim, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

Status quo, obtaining as on today, shall be maintained by the parties until further orders.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master